

Annexure – 9

Name of the corporate debtor: Lakhari Resources Private Limited; Date of commencement of CIRP: 22/08/2025; List of creditors as on: 31/08/2026

List of other creditors (Other than financial creditors and operational creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of the claim received			Details of the claim are admitted				Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by the guarantee	Whether a related party?					
1	R Sundararajan & Smitha Sundararajan	20/09/2025	6250000	NIL	NIL	NIL	NIL	NIL	NIL	NIL	6250000	NIL	NIL
			6250000	NIL	NIL	NIL	NIL	NIL	NIL	NIL	6250000	NIL	NIL

[Signature]

Jitender Kothari

Deemed Resolution Professional of Lakhari Resources Private Limited-In CIRP

Reg. No.: IBI/IPA-001/IP-P00540/2017-18/10965

AFA No. AA1/10965/02/311226/108764 Valid upto 31/12/2026

